

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 104**

**CP (IB) No. 200/Chd/Pb/2021**

**IN THE MATTER OF:**

**Union Bank of India**

...

**Petitioner**

**Versus**

**Reema Saluja**

...

**Respondent**

**Under Section: 95(1), IBC 2016**

**Order delivered on 18.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 06.08.2024.

Sd/-

**Court Officer**

July 18, 2024  
Atiqur Rehman